

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:418

ANSWERED ON:27.07.2010

ROAD PROJECTS UNDER PPP

Balram Shri P.;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of road projects which are taken up under Public Private Partnership mode during the 11th Plan, State-wise and year-wise;
- (b) the funds allocated and released for the same;
- (c) the parameters adopted therefor; and
- (d) the views of the State Governments in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a)to(d) Details of road projects taken up under Public Private Partnership mode during the XI Plan under National Highways Development Project are enclosed at Annexure-I. Allocation of funds is made for different phases of National Highways Development Project. Maximum permissible VGF is 40% of the total project cost for BOT (Toll) projects, for the projects on BOT (Annuity) mode semi-annual annuity payments are released to the preferred bidder, on the basis of competitive bidding. The Public Private Partnership projects on National Highways undertaken in States are supported by the concerned State Government by signing MoU/State Support Agreement